

als living outside North East Frontier Agency, the permits for entry are issued by the Political Officers for the respective Divisions under their charge, under the general instructions of the N.E.F.A. Administration.

In the case of foreigners, permits are issued by the N.E.F.A. Administration in consultation with the Government of India in the Ministry of External Affairs.

### Import of Films

771. **Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state how many foreign films were imported and permitted to be shown in India during 1956-57?

**The Minister of Commerce and Industry (Shri Morarji Desai):** Import of cinematographic films, either exposed or raw, is not expressed in import statistics in numbers, but in footage. Import of exposed films in 1956-57 was 1,15,85,000 ft.

### Land Acquisition in Tripura

772. **Shri Dasaratha Deb:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the maximum and minimum rate of compensation given for the land acquired for the rehabilitation of displaced persons in Tripura; and

(b) how the rates compare with the present market value of land in Tripura?

**The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar):** (a) Land is acquired under the West Bengal Land Development and Planning Act, 1948, as extended to Tripura. The compensation is determined according to the provisions of the said Act.

(b) Does not arise.

### Industrial Training Centres, Tripura

773. **Shri Dasaratha Deb:** Will the Minister of Labour and Employment be pleased to state:

(a) how many students applied for getting admission in different Industrial Training Centres at Tripura in 1957-58 so far;

(b) how many of them have been admitted; and

(c) whether Government propose to open more Industrial Training Centres in the divisional towns of Tripura?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). Nil. (The sanction of the Government of India for the establishment of the Industrial Training Institute at Agartala was issued to Tripura Administration on 26-7-1957 and the recruitment of trainees is in progress now).

(c) There is at present no programme for opening any more Training Centres in Tripura.

### Poona Station of A.I.R.

774. { **Shri D. A. Katti:**  
**Shri B. K. Gaikwad:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any list of invitees attending the performance of varieties of programmes is maintained by the Poona Radio Station; and

(b) on what basis the invitations are extended and whether there are any Scheduled Castes invitees in the list maintained?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Yes, Sir.

(b) With a view to covering a cross section of listeners, invitations are issued to all persons interested in Radio Programmes, to some according to their interest in certain types of

programmes and to some because of their close association with All India Radio, such as membership of various Advisory Committees of Stations etc. Invitations are not issued to persons on the basis of community, caste or religion and no caste-wise or community-wise list is maintained. It is noted, however, that the list of invitees in the past have included persons who belong to the Scheduled Castes.

#### Bank Award

775. Shri H. C. Sharma: Will the Minister of Labour and Employment be pleased to state the cases of non-implementation and mis-implementation of the Bank Award by the Bank of Rajasthan which are lying pending at present in the Office of the Conciliation Officer (Central) Ajmer?

The Deputy Minister of Labour (Shri Abid Ali): There are seven cases pending with the Conciliation Officer. Six of these, which were submitted in the second half of July, 1957, relate to alleged non-payment of special allowance under para 164 of the Sastry Award, non-payment of over-time dues, non-payment of pay to temporary and probationer employees in terms of the Award and non-payment of special allowance to armed guards. There is also one case, filed in January, 1957, which relates to non-implementation of paragraph 292(5)(a) of the Sastry Award. This involved a legal interpretation, which has since been given by the Chief Labour Commissioner.

#### New Lajpat Rai Market, Delhi

776. Shri Kodiyar: Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether it is a fact that the construction work of the New Lajpat Rai Market, opposite Red Fort, Delhi is still going on, and

(b) if so, how long it will take to complete the work?

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar): (a) Yes

(b) The work is expected to be completed by the 31st August, 1957.

#### शिक्षित बेरोजगार

७७७ श्री जगिन्द्र सिंह क्या भव और रोजगार मंत्री यह बताने की कृपा करेंगे कि

(क) उत्तर बिहार में प्रथम पंच-वर्षीय योजना-काल में शिक्षित बेरोजगारों को रोजगार के अवसर प्रदान करने के लिये कौन-कौन से उपाय किये गये, और

(ख) उक्त अवधि में उत्तर बिहार में कितने शिक्षित व्यक्तियों को रोजगार दिलाया गया?

भव, रोजगार और योजना मंत्री (श्री नन्दा) (क) इस बारे में भारत सरकार ने कोई खास कार्यवाही नहीं की।

(ख) उत्तर बिहार के नियोजन कार्य-लयों द्वारा अक्टूबर १९५२ से मार्च १९५६ तक ३,८०८ शिक्षित बेरोजगारों को रोजगार दिलाया गया। उक्त अवधि से पहिले के आकड़े प्राप्त नहीं हैं।

#### Food Supply to Nepal

778. Shri Shree Narayan Das: Will the Prime Minister be pleased to state:

(a) whether the Government of Nepal has requested the Government of India to assist it to meet food shortage there,

(b) if so, the nature of assistance sought,

(c) the reaction of the Government of India in this regard, and

(d) the extent of assistance that the Government of India have agreed to give?